

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 43/2013
IA No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company		Housing & Urban Development Corporation Ltd. -Vs- Pragati Social Infrastructure & Development Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|------------------------------------|-------------------------|-----------|------------|
| 1. Jaydip Kar, Senior Adv | } to petitioner (Hudco) | Dr Adv | 27/10/2017 |
| 2. Siddhartha Banerjee, Adv | | | |
| 3. Victor Bhatti, Adv | | | |
| 4. Arpita Halder, Adv | | | |
| 1. Shaunak Ghosh, Adv | } Respondent No.3 | R | 27/10/17 |
| 2. Basabraj Chakraborty, Adv | | | |
| 1. Mr. Sohail Haque, Adv. | } Respondent No.10 | S. K. Das | 27.10.17 |
| 2. Mr. S. Pandey, Adv. | | | |
| 1. Mr. Arindam Banerjee, Adv | } Res. No. 182 | A. K. Das | 27.10.17 |
| 2. Mr. Ayush Jain, Adv. | | | |
| 1. Mr. Aniruddha Roy, Adv. | } R Nos. 5A6 | R | 27.10.17 |
| 2. Mr. Somdutta Bhattacharya, Adv. | | | |
| 3. Mr. Adheesh Agarwal, Adv. | | | |

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ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 13-12-2017 for argument along with the pending IA. If any.

8d

(Jinan KR)
Member(J)

8d

(Vijai Pratap Singh)
Member(J)